## **COURT-II**

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### APPEAL NO. 220 OF 2015

# Dated: 12<sup>th</sup> December, 2017

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of:</u> M/s Tata Sponge Iron Ltd.				Appellant(s)
Odisha Electricity Regulatory Com	Vs mission	-		Respondent(s)
Counsel for the Appellant(s)	:	Mr. P.P. Mohanty Mr. Arnav Dash Mr. Arnav Behere		
Counsel for the Respondent(s)	:	Mr. Rutwik Panda Mr. G. Umapathy Ms. Anshu Malik fo	r R-1	
		Mr. R.K. Mehta Ms. Himanshi Andle	ey for F	R-2 & R-3
		Mr. R.B. Sharma fo	r R-4 8	R-5

## <u>ORDER</u>

List this matter for hearing on 24.01.2018, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt